

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-139
CA-842/2019
in
IB-1440/ND)/2018

IN THE MATTER OF:
KKR India Financial Services P. Ltd
Vs.
Kwality Limited

...APPELLANT

....RESPONDENT

SECTION
U/s 7 of IBC, 2016

Order delivered on 11.12.2020


CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:
For the Applicant/OC :
For the Respondent :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 18.12.2020.


(Madhu Narula)
Court Officer